

**Conference of State Education
Secretaries**

645. { Shri P. C. Borooah:
Shri Sidheshwar Prasad:
Shri Prakash Vir Shastri:
Shri Sham Lal Saraf:
Dr. L. M. Singhvi:
Shri Vasudevan Nair:
Shri Kishen Pattmayak:

Will the Minister of Education be pleased to state:

(a) whether a meeting of the State Education Secretaries was held in June, 1963 to assess the achievements and shortfalls in the Educational Plans and to determine whether any changes in the existing educational targets are called for;

(b) if so, what observations or recommendations were made at the meeting; and

(c) the Government's decision in the light of the same?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The relevant portion from the proceedings is laid on the table of the House. [Placed in Library, See No. LT-1497/63.]

(c) The recommendations/observations are kept in view while making the Plan appraisal.

**Enactments for continuation of
English in States**

646. { Shri Hem Raj:
Shri Prakash Vir Shastri:
Shri Ram Ratan Gupta:

Will the Minister of Home Affairs be pleased to state which of the States have passed or propose to pass legislation in their States for the continuation of English?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Under Article 345 of the Constitution, the English language shall continue to

be used for those official purposes within the State for which it was being used immediately before the commencement of the Constitution. The date-line of 26th January, 1965 does not, therefore, apply to the use of English for the official purposes of the States. Under Article 210(2), however the English language cannot be used for transaction of business in the Legislature of a State beyond 26th January, 1965 unless the Legislature of the State by law otherwise provides. It is not possible at this stage to state as to how many States propose to pass a law for this purpose.

Report on N.P.L.

647. { Shri Bibhuti Mishra:
Shri Bade:
Shri Krishnapal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Professor Blackett's report on the working of the National Physical Laboratory has been submitted to Government; and

(b) if so, what is the gist of the main recommendations of the report?

The Minister of Scientific Research and Cultural Affairs (Shri Hamayun Kabir): (a) The report has been received by the Council of Scientific and Industrial Research.

(b) The basic recommendations are: (i) The fundamental physical investigations largely unrelated to the applied work of N.P.L. may be constituted into a Centre for Advanced Physics to function in collaboration with the Delhi University; and (ii) The rest of the work is to be suitably reorganised which includes *inter alia* the establishment of (a) a strong division devoted to Standards and Testing to assist industry; (b) a Projects Division to undertake specific projects of development; and (c) setting up of